

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 78 of 2014

Dated : 5th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s A.D. Hydro Power Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission Respondent(s)**

Counsel for the Appellant(s): Ms. Seema Jain

Counsel for the Respondent(s) : Mr. M.S. Ramalingam

ORDER

Mr. Ramalingam, Learned Counsel appearing for the Central Commission is directed to file the reply with regard to maintainability of the Appeal after serving copy on the other side.

Post the matter on **9.5.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/js